

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

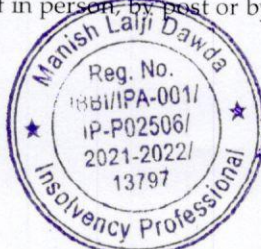
FOR THE ATTENTION OF THE STAKEHOLDERS OF AGRASEN TRADE MERCHANTS PRIVATE LIMITED

Sr. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Agrasen Trade Merchants Private Limited
2.	Date of incorporation of corporate debtor	29/07/2010
3.	Authority under which corporate debtor is incorporated / Registered	ROC - Mumbai
4.	Corporate Identity No./Limited Liability Identification No. of corporate debtor	U28100MH2010PTC206067
5.	Address of the registered office and principal office (if any) of corporate debtor	C-Sh-23 Nirmal Nagar Chs. Ltd, Mira Bhaindar Road, Sai Baba Nagar, Mira Road East - 401107 Maharashtra
6.	Date of closure of Insolvency Resolution Process	09/12/2024
7.	Liquidation commencement date of corporate debtor	09/12/2024 (Order Received on 20/12/2024)
8.	Name and registration number of the insolvency professional acting as liquidator	CA Manish Lalji Dawda IBBI Reg. No.: IBBI/IPA-001/IP-P-02506/2021-2022/13797
9.	Address and e-mail of the liquidator, as registered with the Board	205-A, 2nd Floor, Plot No 408, Hiren Light Industrial Estate, Bhagoji Keer Marg, Near Paradise Cinema, Mahim, Mumbai City, Maharashtra, 400016. ip.dawdamanish@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	205-A, 2nd Floor, Plot No 408, Hiren Light Industrial Estate, Bhagoji Keer Marg, Near Paradise Cinema, Mahim, Mumbai City, Maharashtra, 400016. ip.dawdamanish@gmail.com liquid.agrasentrade@gmail.com
11.	Last date for submission of claims	19/01/2025

Notice is hereby given that the National Company Law Tribunal (*Mumbai Bench -IV*) has ordered the commencement of liquidation of the **Agrasen Trade Merchants Private Limited** on **09/12/2024** (Order Received on 20/12/2024).

The stakeholders of **Agrasen Trade Merchants Private Limited** are hereby called upon to submit their claims with proof on or before 19/01/2025, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.



Submission of false or misleading proof of claims shall attract penalties.

Place: Mumbai
Date: 22/12/2024



CA Manish Lalji Dawda

Liquidator

For Agrasen Trade Merchants Private Limited

IBBI/PA-001/IP-P-02506/2021-2022/13797

IFA: AA1/13797/02/300625/107198 Expiry: 30/06/2025